



Central Electricity Regulatory Commission

6th, 7th & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029

Petition No. 463/TL/2025

Dated: 30.6.2025

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14, 15 and 79(1)(e) of the Electricity Act, 2003 (the Act) has been made by **Anantapur II REZ Transmission Limited**, First Floor, Urjanidhi, 1 Barakhamba Lane, Connaught Place, New Delhi-110001 to establish the inter-State transmission system for "Transmission System for Evacuation for Integration of Anantapur-II REZ - Phase-I (for 4.5 GW)" (hereinafter referred to as "the Project") on a Build, Own, Operate and Transfer basis consisting of the following elements:

Transmission System for Integration of Anantapur-II REZ – Phase-I (for 4.5 GW)		
S. No.	Name of Transmission Element	Scheduled COD in months from Effective Date
1	Establishment of 4x1500 MVA, 765/400 & 6x500 MVA, 400/220 kV Ananthapuram-II Pooling Station near Kurnool, Andhra Pradesh along with 2x330 MVA (765 kV) bus reactors at Ananthapuram-II PS with provision of two (2) sections of 4500 MVA each at 400 kV level. 765/400 kV, 1500 MVA, ICTs – 4 Nos. (13x500 MVA incl. 1 spare unit) 765 kV ICT bays – 4 Nos. 400 kV ICT bays – 4 Nos. 400/220 kV, 500 MVA, ICTs – 6 Nos. 400 kV ICT bays – 6 Nos. 220 kV ICT bays – 6 Nos. 765 kV line bays – 4 Nos. (at Ananthapuram-II PS for termination of Ananthapuram-II – Davanagere and Ananthapuram-II – Cuddapah 765kV D/C lines) 765 kV, 330 MVA Bus Reactor – 2 Nos. 765 kV Bus Reactor bays – 2 Nos. 220 kV line bays – 6 Nos. 220 kV Bus Sectionalizer : 1 set 220 kV Bus Coupler (BC) Bay – 2 Nos. 220 kV Transfer Bus Coupler (TBC) Bay – 2 Nos. Future Space Provisions: 765/400 kV, 1500 MVA, ICTs – 2 Nos. 765 kV ICT bays – 2 Nos. 400 kV ICT bays – 2 Nos. 400/220 kV, 500 MVA, ICTs – 12 Nos. 400 kV ICT bays – 12 Nos. 220 kV ICT bays – 12 Nos. 765 kV line bays – 8 Nos. (with provision for SLR) 400 kV line bays – 12 Nos. (with provision for SLR) 220 kV line bays – 20 Nos. 220 kV Bus Sectionalizer : 2 sets 220 kV Bus Coupler (BC) Bay – 2 Nos. 220 kV Transfer Bus Coupler (TBC) Bay – 2 Nos. 400 kV Bus Sectionalizer : 1 set	24 months (31.03.2027)
2	Ananthapuram-II – Davanagere 765 kV D/C line with 240 MVA SLR (convertible) at Ananthapuram-II end on both circuits 765 kV line bays – 2 Nos. (at Davanagere PS) 765 kV, 240 MVA SLR at Ananthapuram-II PS – 2 Nos. (7x80 MVA including 1 switchable spare unit)	
3	Ananthapuram-II – Cuddapah 765 kV D/C line with 330 MVA SLR (convertible) at Ananthapuram-II end on both circuits 765 kV line bays – 2 Nos. (at Cuddapah) 765 kV, 330 MVA SLR at Ananthapuram-II PS – 2 Nos. (7x110 MVA including 1 switchable spare unit for both bus reactor and line reactor)	
4	+300 MVA STATCOM at Ananthapuram-II PS along with 2x125 MVA MSR 400 kV bay – 1 No.	

Note:

- POWERGRID shall provide space for 2 Nos. of 765 kV GIS line bays (only 765 kV line terminal equipments) at Cuddapah for termination of Ananthapuram-II PS – Cuddapah 765 kV D/C line.*
 - Developer of Davanagere PS shall provide space for 2 Nos. of 765 kV line bays at Davanagere PS for termination of Ananthapuram-II PS – Davanagere 765 kV D/C line.*
- The Central Transmission Utility of India Limited, vide its letter dated 11.4.2025, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
 - Based on the material available on the record, the Commission vide order dated 28.6.2025 in Petition No. 463/TL/2025, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
 - A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **Anantapur II REZ Transmission Limited** before the Commission can be accessed at the <https://www.pfcdindia.com> or inspected by any person in the Commission's office by following the laid down procedure.
 - Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **12.7.2025** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
 - The application shall be taken up for the further hearing by the Commission on **15.7.2025**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary